

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Petition No. 23/GT/2017

Date: 9.7.2018

To,

Shri Divyanshu Bhatt
Trilegal,
311 B, DLF South Court,
Saket, New Delhi- 110017

Sir,

Subject: Petition No. 23/GT/2017 i.e. BRBCL v. ECR & ors - Approval of tariff of Nabinagar TPP (4 x 250 MW) for the period from anticipated dte of commercial operation of Unit-I to 31.3.2019.

Ref: Your letter dated 4.7.2018

With reference to your letter dated 4.7.2018 on the above mentioned subject, I am directed to inform that your request for extension of time for filing reply has been considered and time to file reply has been extended till 23.7.2018. Accordingly, copy of the said reply may be served on the petitioner, who shall file its rejoinder by 31.7.2018. No request for extension of time shall be entertained in future.

This has approval of the Commission.

Sd/-
(B. Sreekumar)
Deputy Chief (Law)